

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00048/2018

IN

ORIGINAL APPLICATION No.170/00191/2009

DATED THIS THE 13TH DAY OF JUNE, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

Smt Divya K.Y.,
W/o D.M. Keshavamurthy,
Aged about 34 years,
Residing at No.169, 3rd Cross,
2nd Main, Bovi Palya,
Mahalakshmi Layout,
Bangalore-560 086.

...Petitioner

(By Sreevatsa & Associates)

Vs.

1.Dr. B.N. Gangadhar,
The Director/ Vice Chancellor,
National Institute of Mental and Neuro Sciences,
P.O. Box No.2900
Hosur Road.
Bangalore-560 078.

2.DR. K. Sekar,
The Registrar,
National Institute of Mental and Neuro Sciences,
P.O. Box No.2900
Hosur Road.
Bangalore-560 078.

.. Respondents

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. This is in relation to an order we had passed in OA.NO.196/2009, OA.NO.191/2009 and OA.NO.327/2009 dated 15.12.2011 which went to the Hon'ble High Court vide W.P.Nos.4317, 4319 & 4320/2012(S-CAT) which was disposed of on 3.12.2013. Thereafter gone up to the Hon'ble Apex Court vide SLP.No.7658/2014 and vide order dated 11.4.2014 the matter was disposed of. Therefore, the matter seems to us to be hopelessly time barred. But, again we will reserve the right for the applicant to file an application for execution.

2. CP is dismissed with liberty to the applicant to file an application for execution. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/48/2018

Annexure C-1: Certified copy of the order in OA.No.191/2009 dated 15.12.2011 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of the order of the Hon'ble High Court in W.P.Nos.4317, 4319 & 4320/2012(S-CAT) dated 3.12.2013.

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